

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 64 OF 2015 &**  
**IA NOS. 92, 121 & 131 OF 2015**

**Dated: 10<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Western Electricity Supply Company of Orissa Limited & Ors. .... Appellant(s)**  
**Vs.**  
**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Prashanto Chandra Sen  
Ms. Anshu Malik for R-1

Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R-2 & R-3

Mr. Ganesan Umapathy  
Mr. Aditya Singh for R-4

Mr. Tarun Patnaik for Intervener

Mr. Sitesh Mukherjee  
Mr. Gautam Chawla for R-5

**ORDER**

We have heard the learned counsel for the Appellant for some time.

List the matter for further hearing on 17<sup>th</sup> November, 2016.

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ss/vt